

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3109
ANSWERED ON:19.08.2011
BLACKLISTED NGOS
Devi Aswamedh

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the State-wise details of blacklisted Non-Government Organizations (NGOs) working for the welfare of women and children during the last three years and the current year, year-wise and scheme-wise; and

(b) the welfare measures taken by these NGOs for women and children?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT(SHRIMATI KRISHNA TIRATH)

(a): The State-wise details of Non-Government Organizations (NGOs) working for the welfare of women and children blacklisted, scheme-wise, is available on Ministry's website i.e. <http://www.wcd.nic.in>.

(b): Once blacklisted, an NGO is not eligible for any financial assistance from the Ministry and the Ministry does not maintain details of welfare activities undertaken by such NGOs.